

ITEM NO.23

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).993/2017

JUSTICE M. VIJAYARAGHAVAN

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(ONLY I.A. NO. 163615/2022 IN SLP(C) No. 7246/2019 IS LISTED UNDER THIS ITEM)

WITH

SLP(C) No. 7246/2019 (IV-B)

(WITH IA No. 163615/2022 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 12-12-2022 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. K.M.Nataraj, ASG
Ms. V.Mohana, Sr. Adv.
Mr. Anmol Chandan, Adv.
Mr. S.K.Singhania, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. T.S.Sabarish, Adv.
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Ms. Noor Rampal, Adv.
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Mr. B. Balaji, AOR

For Respondent(s) Mr. K.M. Nataraj, ASG
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Ms. Gargi Khanna, Adv.
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Mr. Prashant Singh II, Adv.
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Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. Anandh Kannan N., AOR

Mr. Danish Zubair Khan, AOR

Mr. Sudhir Kumar Saxena , Sr. Adv.
Mr. Aviral Saxena, AOR
Mr. Vikas Jain, Adv.
Mr. Abhinav Sharma, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List the matters on 17 January 2023 with other connected matters,
including WP(C) No 993 of 2017 and 548 of 2018.

I.A. NO. 163615/2022 IN SLP(C) No. 7246/2019

No recovery shall be made against the applicant, pending further orders of
this Court.

I.A. NO. 193568/2022 IN SLP(C) No. 7246/2019

The contempt proceedings shall not be pressed, till the next date of listing
of these proceedings.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**